

without approval of local and concerned authorities and to what extent Government is strict in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) No, Sir. There is no such proposal. Urban Development is a State Subject. Government of India supports the efforts of State Governments by implementing various schemes and programmes and by providing technical and financial assistance for them. Amending or reviewing of rules and regulations to stop illegal construction of houses in the area coming under municipalities/ municipal corporations comes within the purview of Urban Local Body/ Urban Development Authority of the city concerned / State Government.

Contract of laying metro rail lines

†142. SHRI MAHENDRA SINGH MAHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the contract of laying metro rail lines has been awarded to foreign companies;

(b) if so, the name of such companies, their country of origin and the details of States and places where the work of laying metro rail lines has been awarded to them;

(c) whether there is dearth of companies in the country for laying metro rail lines; and

(d) if not, the reasons for awarding the work to foreign companies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) Yes Sir. The details of the foreign companies which have been awarded contract for laying metro rail lines in ongoing metro rail projects being implemented by 50:50 joint venture company between Government of India (GoI) and the concerned State/Union Territories Governments are given in the Statement-I (See below).

(c) and (d) There is no dearth of track laying companies in India. The work of track laying is awarded to the lowest eligible bidder through International Competitive Bidding (global tenders) irrespective of the country of origin of the bidder.

†Original notice of the question was received in Hindi.

Details of the foreign companies which have been awarded contract for laying metro rail lines in ongoing metro rail projects being implemented on 50:50 joint venture between Government of India (GoI) and the concerned State/Union territories Governments

Sl. No.	Name of Project	Details of companies & work awarded
1	Delhi Metro	<p>Consortium of Alstom India Ltd. And Alstom Transport S.A France- for part of Delhi Metro Phase-III in National Capital Territory (NCT) of Delhi.</p> <p>M/s ETF, France- for part of Noida-Greater Noida Metro Project in Uttar Pradesh.</p> <p>Joint Venture of M/s Rahee Infratech Ltd & M/s Pandrol CDM Track, Belgium- for some depots of Delhi Metro Phase-III project in NCT of Delhi.</p> <p>Joint Venture of M/s PCM Cement Concrete Pvt Ltd. India and M/s Emrail SDN BHD, Malaysia- for part of Delhi Metro Phase-III in NCT of Delhi.</p>
2	Bangalore Metro	Italian Thai Development (ITD) Public Ltd Company, Italy and ITD Cementation India Ltd. for laying tracks in Phase-I of Bangalore Metro Rail Project

Cycling tracks in cities

143. SHRI MD. NADIMUL HAQUE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of steps being taken to develop cycling tracks throughout the country, at least in tier-I and tier-II cities;

(b) the details of funds allocated for such projects during the last two years; and

(c) the details including funds allocated for awareness campaigns which are running to encourage people to use cycles for short distance over motor vehicles?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) and (b) There is no exclusive scheme of this Ministry on development of cycling tracks. 'Urban Transport' is inter-twined with Urban Development,